

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 752
TO BE ANSWERED ON 13TH DECEMBER, 2022**

MANAGEMENT OF DATABASE OF ADVERSE DRUG REACTIONS

752: SHRI B. PARTHASARADHI REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether Government is aware that the management of a database of Adverse Drug Reactions (ADR) is crucial towards ensuring safety of a drug; and
- (b) If so, the details of steps taken by Government to establish and manage such database?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): The Government is aware about need for ensuring safety of drugs for which it has created network of 652 Adverse Drug Reaction (ADR) Monitoring Centres pan India under Pharmacovigilance Programme of India (PvPI). The inputs from these ADR monitoring centres go into the database of PvPI.
